

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 49/AM10 HELD ON 03.03.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 49/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 03.03.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 48/AM10 held on 24.02.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-149	KULODAY TECHNOPACK PVT. LTD.	HQ F. No. 01/87/050/00147/AM10/DES-VII	Status: Approved
	NC No.: 49/AM10 Dated: 03.03.2010	Adv. Lic. No. 0310485035 Dated 02.09.2008	RLA F. No. 03/94/040/00258/AM10	

Application: Request is for amendment in the description of Import Item No.3.

Decision: With D/o C&PC OM No. 46011/30/2007-PC.II dated 30.11.2009, the Committee decided to amend the description of Import Item No. 3 in supersession of norms allowed by NC in its Meeting No. 43/M10 held on 20.01.2010. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Bags (Made out of HDPE Granules, LLDPE	1 kg	1. LLDPE Granules	0.336 kg
		2. HDPE Granules	0.336 kg

Granules and LDPE Reprocessed Granules)	3. LDPE Granules (Reporcessed)	0.336 kg
	4. Relevant Master Batch	0.042 kg

ONLINE CASE

19	Case No.:1/40/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status: Approved
	HQ File :01/87/050/00295/AM10/	RLA File :05/24/040/00348/AM10/	Lic.No/Date:0510254641 16.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Siliconised Polyester Release Liner" (Thickness 23 micron/30 micron/36 micron)	4500000.000	Sq. meter	25758000.00	540000.00 US\$
				Total	25,758,000.00	540,000.00

SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206210	Relevant Polyester Film	4860000.000	Sq. meter	16134811.00	331992.00 US\$	
2	39100090	Silicone Resin in Solvent	8100.000	K.G	2141510.00	44064.00 US\$	
3	39100000	Relevant Cross Linker	112.500	K.G	107983.00	2221.88 US\$	
4	38159090	Relevant Catalysts OL/C05	45.000	K.G	1202850.00	24750.00 US\$	
5	29023000	Tolune	30600.000	K.G	2438942.00	50184.00 US\$	
				Total	22,026,096.00	453,211.88	

Decision: With D/o C&PC OM No. 46011/99/2007-PC.II dated 16.10.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Siliconised Polyester Release Liner (Thickness	1 Sq. Mtr.	1. Relevant Polyester Film	1.08 Sq. Mtr.
		2. Silicone Resin in Solvent	1.800 gm
		3. Relevant Cross Linker	0.025 gm

Linker (Thickness 23 micron/30 micron/36 micron)	3. Relevant Cross Linker	0.025 gm
	4. Relevant Catalysts OL/C05	0.010 gm
	5. Toluene	0.0068 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-148	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00618/AM09/DES-VII	Status: Deferred
	NC No.: 49/AM10 Dated: 03.03.2010	Adv. Lic. No. 0310486931 Dated 18.09.2008	RLA F. No. 03/94/040/00611/AM09	

Application: Request for review of decision taken in Norms Committee Meeting No. 17/AM10.

Position: D/o C&PC will furnish comments.

Deferred for Four Weeks.

ONLINE CASES

1	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:17.03.2010

Position: With DIPP letter dated 03.03.2010, the Committee observed that the reply furnished by the firm vide their letter dated 24.02.2010 is incomplete. Since they have furnished the weight of 5 export product while in the application there are 7 export product, they may again be asked to furnish complete information.

2	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:17.03.2010
	Position: DIPP will furnish comments.			

3	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:07.04.2010
	Position: The firm vide their letter dated 03.03.2010 has requested to grant them one month time to furnish their reply as their Technical Director is out of country. The Committee considered the request of the firm and decided to grant one month time to firm to furnish their reply.			

4	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:14.04.2010
	Position: D/L No. 46011/61/2009-PC.II, dated 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

5	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:24.03.2010
	Position: Reply awaited from the firm.			

6	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:14.04.2010
	Position: D/L No. 46011/61/2009-PC.II, dated 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

7	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:14.04.2010
	Position: D/L No. 46011/61/2009-PC.II, dated 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

8	Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:07.04.2010
	Position: The firm vide their letter dated 03.03.2010 has requested to grant them one month time to furnish their reply as their Technical Director is out of country. The Committee considered the request of the firm and decided to grant one month time to firm to furnish their reply.			

9	Case No.:6/30/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00231/AM10/	RLA File :32/24/040/00019/AM10/	Lic.No/Date:3210040975 05.08.2009	Defer Date:24.03.2010
	Position: Reply awaited from the firm.			

10	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:14.04.2010
	Position: D/L No. 46011/61/2009-PC.II, dated 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

11	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:14.04.2010
	Position: D/L No. 46011/61/2009-PC.II, dated 08.01.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

12	Case No.:14/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00325/AM10/	RLA File :07/24/040/00209/AM10/	Lic.No/Date:0710067762 22.10.2009	Defer Date:17.03.2010

			23.10.2009	Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

13	Case No.:1/37/87-ALC1/2009	Party Name:CLARK RUBBERS LTD.	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00283/AM10/	RLA File :03/94/040/00576/AM10/	Lic.No/Date:0310543636 03.11.2009	Defer Date:24.03.2010
	Position: Reply awaited from the firm.			

14	Case No.:10/34/87-ALC1/2009	Party Name:BERRY PLASTICS PVT LTD	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00260/AM10/	RLA File :34/24/040/00115/AM10/	Lic.No/Date:3410025534 05.11.2009	Defer Date:31.03.2010
	Position: Application awaited from RLA.			

15	Case No.:1/35/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00269/AM10/	RLA File :07/24/040/00304/AM10/	Lic.No/Date:0710068242 12.11.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:7/37/87-ALC1/2009	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00289/AM10/	RLA File :03/94/040/00725/AM10/	Lic.No/Date:0310548754 02.12.2009	Defer Date:24.03.2010
	Position: Reply awaited from the firm.			

17	Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:2/30/87-ALC1/2009	Party Name:EPONTIER TECHNOLOGIES PVT LTD	Meet No/Date:49/87-ALC1/2009	Status:Deffered and
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18	Case No.:2/37/87-ALC1/2009	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00292/AM10/	RLA File :05/23/040/00089/AM10/	Lic.No/Date:0510254265 09.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:3/40/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00297/AM10/	RLA File :03/95/040/00620/AM10/	Lic.No/Date:0310551925 21.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:5/42/87-ALC1/2009	Party Name:PETRO ARALDITE PVT.,LTD.,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00304/AM10/	RLA File :04/24/040/00245/AM10/	Lic.No/Date:0410110390 23.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:3/42/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00302/AM10/	RLA File :03/95/040/00636/AM10/	Lic.No/Date:0310553085 31.12.2009	Defer Date:24.03.2010
	Position: Reply awaited from the firm.			

23	Case No.:12/42/87-ALC1/2009	Party Name:ATUL LIMITED,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00311/AM10/	RLA File :08/24/040/00273/AM10/	Lic.No/Date:0810085558 05.01.2010	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:1/49/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:49/87-ALC1/2009 03.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00382/AM10/	RLA File :02/24/040/00190/AM10/	Lic.No/Date:0210138288 22.02.2010	Defer Date:17.03.2010
	Position: New Case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
